

# **THE HIGH COURT OF ORISSA, CUTTACK**

## **OFFICE ORDER**


*Dated, the 1<sup>st</sup> July, 2021*

It is hereby notified for information of all concerned that in view of the decision of the Govt. of Odisha regarding graded unlocking throughout the State vide Order No.3665/R&DM(DM) Dtd.30.06.2021, the High Court will function w.e.f. 05.07.2021 till 17.07.2021 as per the following arrangements.

1. One Division Bench and seven Single Benches will function every working day at 10.30 A.M. through Video Conferencing.
2. The office of the High Court will function with full strength of the staff. The staff, while attending duty, should carry their Identity Cards.
3. Except the Officers and staff of the Court, there shall be restrictions for others over entry into the High Court campus.
4. Cases will be listed irrespective of defects. However, the concerned Advocates may come to the Court, subject to prior intimation to the Deputy Registrar (Judicial), for removal of defects only in those cases where specific directions are passed by the Court for such removal.
5. Filing of cases and documents may be done either through Drop Box (kept near the counters of the Copying Section) from 10.30 A.M. to 12.30 P.M. or through E-mail at [efiling.od-hc@gov.in](mailto:efiling.od-hc@gov.in) or through E-Filing portal.
6. In order to ensure proper sanitization of the files and for safety, the cases filed through Drop Box shall be registered one day after the date of filing.
7. For listing of cases, mention may be made by filing Mention Memos in the Drop Box (kept near the counters of Copying Section) between 11.00 A.M. and 12.00 Noon. Urgent matters where oral mentioning is felt necessary may be done before the Registrar (Judicial) and Deputy Registrar (Judicial) through Video Conferencing between 11.00 A.M. and 12.00 Noon in the following links:  
Registrar (Judicial) - <https://meet.jit.si/ohcrjmention> (For Civil matters)  
Deputy Registrar (Judicial) - <https://meet.jit.si/ohcdrmention> (For Criminal matters)
8. Functioning of the Lawzima Courts shall continue to remain suspended.
9. The operation of the VC cabins in the premises of the Odisha State Bar Council shall continue to remain suspended.

All concerned are requested to cooperate with the said arrangements made with a view to containing the spread of COVID-19.

**BY ORDER**


  
**REGISTRAR (JUDICIAL)**



**Memo No. 7490 (150) / Dtd. 01.07.2021**

**Copy forwarded to:-**


1. All Officers of the Court;
  2. The Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice;
  3. All Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court;
  4. All Superintendents of the Court;
  5. The Technical Director, NIC, Orissa High Court to upload in the website of the Court;
  6. The Medical Officers of the Court;
  7. Notice Board;
- for information and necessary action.

  
1.7.2021  
**SPECIAL OFFICER (SPL. CELL)**

**Memo No. 7491 (80) / Dtd. 01.07.2021**

**Copy forwarded to the -**

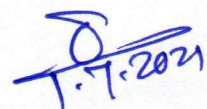
1. Secretary General, Supreme Court of India, New Delhi;
  2. Registrar General, All High Courts;
  3. Chief Secretary to Govt. of Odisha, Bhubaneswar;
  4. Advocate General, Odisha, Cuttack;
  5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar;
  6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar;
  7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar;
  8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar;
  9. Director, Odisha Judicial Academy, Cuttack;
  10. Member-Secretary, Odisha State Legal Services Authority, Cuttack;
  11. District & Sessions Judges.....(All) of the State;
  12. President, High Court Bar Association, Cuttack;
  13. Commissioner of Police, Police Commissionerate, Bhubaneswar;
  14. Deputy Commissioner of Police, Cuttack;
- for information and necessary action.

  
1.7.2021  
**SPECIAL OFFICER (SPL. CELL)**

**Memo No. 7492 (08) / Dtd. 01.07.2021**

**Copy forwarded to:-**

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela;
  2. The Presiding Officer, Cooperative Tribunal, Bhubaneswar;
  3. The Presiding Officer, State Education Tribunal, Bhubaneswar;
  4. The Chairman, Sales Tax Tribunal, Cuttack;
  5. The Member, 2<sup>nd</sup> MACT, Cuttack / Sambalpur / Berhampur;
- for information and necessary action.

  
1.7.2021  
**SPECIAL OFFICER (SPL. CELL)**